

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/17(KB)2022  
IA(COMPANIES.ACT)/133(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	AUROMA COKE LTD VS IMPEX FERRO TECH LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

Ms. Pallavi Ray, Adv. : For RP

Mr. Rahul Auddy, Adv. : For CoC

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **12/7/2024**.

**Satyajit Roy  
(Court Officer)**